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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO(OS) (COMM) 179/2023**

**AJAY SINGH**

..... Appellant

Through: Mr. Amit Sibal, Sr. Adv. with  
Mr. K.R. Saiprabhu, Mr.  
Goutham Shivshankar, Mr.  
Tushar Bhardwaj, Mr. Vinamra  
Kopariha, Mr. Manan  
Shishodia, Mr. Darpan  
Sachdeva & Mr. Vinay  
Tripathi, Advs.

versus

**KAL AIRWAYS PRIVATE LIMITED  
& ANR.**

..... Respondents

Through: Mr. Maninder Singh, Sr. Adv.  
with Ms. Nandini Gore, Ms.  
Sonia Nigam, Mr. Prabhas  
Bajaj, Mr. Ajay Sabharwal, Mr.  
Akarsh Sharma & Mr. Yash  
Dubey, Advs.

+ **FAO(OS) (COMM) 180/2023**

**SPICEJET LIMITED**

..... Appellant

Through: Mr. Amit Sibal, Sr. Adv. with  
Mr. K.R. Saiprabhu, Mr.  
Goutham Shivshankar, Mr.  
Tushar Bhardwaj, Mr. Vinamra  
Koparsha, Mr. Manan  
Shishodia, Mr. Darpan  
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with Ms. Nandini Gore, Ms.  
Sonia Nigam, Mr. Prabhas  
Bajaj, Mr. Ajay Sabharwal, Mr.  
Akarsh Sharma & Mr. Yash  
Dubey, Advs.

**CORAM:**  
**HON'BLE MR. JUSTICE YASHWANT VARMA**  
**HON'BLE MR. JUSTICE RAVINDER DUDEJA**

**ORDER**  
**30.11.2023**

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Upon the conclusion of submissions by Mr. Sibal, learned senior counsel appearing for the appellant, Mr. Maninder Singh, learned senior counsel appearing for the respondents has commenced submissions.

Since, however, they could not conclude today, let these appeals be called again on 08.12.2023 as part heard in the category of “End of Board” matters.

**YASHWANT VARMA, J.**

**RAVINDER DUDEJA, J.**

**NOVEMBER 30, 2023**

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